

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 4446/2017

STATE OF UP

Petitioner(s)

VERSUS

BHARTI AIRTEL LTD

Respondent(s)

Date : 05-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajeev Dubey, Adv.
Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has been served, but none has entered
appearance.

Await service/track report in respect of respondent No. 2.
Track report be obtained.

List again on 11th of October, 2017.

RAJESH KUMAR GOEL
Registrar